GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.292 ANSWERED ON 05.02.2018

DEPLOYMENT OF TOURIST POLICE

292. SHRI ABHISHEK SINGH:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has reviewed the existing security and safety mechanisms at various renowned tourist destinations of the country and if so, the details thereof;
- (b) whether the Government proposes to create a dedicated security force or tourist police to check crimes against tourists especially foreign tourists;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has identified/proposes to identify the most vulnerable tourist spots where such incidents happen more frequently; and
- (e) if so, the details thereof along with the steps taken in this regard?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI K.J. ALPHONS)

(a) to (e): The safety and security of the tourists both domestic and foreign is the primary responsibility of the concerned State Governments and Union Territory Administrations.

Identification of vulnerable spots in various States and Union Territories from the safety point of view of tourists also is the responsibility of the concerned State Governments/UT Administrations.
